

AERONAUTICAL DEVELOPMENT

*930. **Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to state:

(a) whether there is a scheme of aeronautical development and research for defence purpose under the consideration of Government; and

(b) if so, the decision taken in the matter?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) A decision was taken to set up a Directorate of Technical Development (Air) and Production and it was brought into existence in a nucleus form in April 1954.

STATES REORGANISATION COMMISSION

*931. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether the States Reorganisation Commission have submitted any interim report so far; and

(b) if so, whether a copy of it will be laid on the Table of the House?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). I would invite the attention of the hon. Member to the reply given by me to Shri Krishnacharya Joshi's Starred Question No. 98 on the 25th August, 1954, to which I have nothing to add. I then stated that no such report was submitted nor is one called for.

भारत सरकार की टकसाल

*९३३. श्री एम० एल० द्विवेदी :

क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार की टकसाल के लिये बहुत अधिक अतिरिक्त सामान और भण्डार क्यों खरीदा गया है जबकि बहुत समय से ४ लाख रुपये का सामान बिना काम में आये हुये पड़ा है और जो कि आगामी कई वर्षों तक टकसाल की आवश्यकताओं की पूर्ति के लिये पर्याप्त है ;

(ख) इस फालतू सामान को काम में लाने के लिये यदि कोई कार्यवाही की जा रही है, तो वह क्या है ;

(ग) क्या सरकार को ऐसे अनावश्यक ऋयों का पता है ;

(घ) क्या ऐसे ऋयों को रोकने के लिये कोई आदेश दिये गये हैं ; और

(ङ) यदि हां, तो उन्हें कब लागू किया जायेगा ?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) and (b). It is not clear what specific information is wanted. In order to ensure the smooth working of the three Government of India Mints it is essential that necessary stores should be collected in advance and the building up of such reserves is not an abnormal matter.

It is not clear which are the specific stores referred to as worth Rs. 4 lakhs. The total value of the stores in the three Mints and in the Silver Refinery very much exceeds Rs. 4 lakhs. Again, it is not clear what is indicated by 'equipment'. The machineries and plants installed in the four units run into crores. There has, however, been no recent purchase of any equipment for the Mints though specific equipment ordered by the Silver Refinery has now started being delivered.

(c) No case of unnecessary purchase has come to the notice of Government. All purchases of equipment are carefully scrutinised before formal sanction is given.

(d) and (e). Do not arise.

KUMBH MELA TRAGEDY

*934. **Shrimati Tarkeshwari Sinha:** Will the Minister of Home Affairs be pleased to refer to the reply given to starred question No. 584 asked on the 2nd March, 1954 regarding the Kumbh Mela Tragedy and state:

(a) whether the report of the committee appointed by the Government

of Uttar Pradesh to enquire into the Kumbh Mela Tragedy has been received; and

(b) if so, whether Government will lay a copy of the report on the Table of the House?

The Deputy Minister of Home Affairs (Shri Datar): (a) Government of India have not so far received a copy of the Committee's report.

(b) Does not arise.

RE-EMPLOYMENT OF ALL-INDIA SERVICES OFFICERS

***935. Shri G. L. Chaudhary:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the Indian Civil Service and Indian Administrative Service personnel who have been appointed since the 15th August, 1947 to managerial or other high posts in Government undertakings after their retirement; and

(b) the reason for their re-employment?

The Minister of Home Affairs and States (Dr. Katju): (a) The only such case is that of Shri P. S. Rao who after retirement from the Indian Civil Service was appointed as Chairman of the Damodar Valley Corporation.

(b) The officer was appointed to the post because he was considered to be the most suitable and available person for the appointment.

**CENTRAL DRUG RESEARCH INSTITUTE
LUCKNOW**

***936. Dr. J. N. Parekh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the results of specific items of research at the Central Drug Research Institute, Lucknow; and

(b) the results of specific items of Research at the Ayurvedic Research Institute, Jamnagar?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 31.]

(b) The information is being collected and will be laid on the Table of the House, when received.

RESEARCH COMMITTEES

***937. Shri Tushar Chatterjea:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of Research Committees which are functioning under the Council of Scientific and Industrial Research;

(b) for how long they are functioning;

(c) whether these Committees are of a permanent nature; and

(d) if so, whether the staff of these Committees have been granted permanency of service?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 32.]

(c) No, Sir.

(d) Does not arise.

GEOPHYSICAL WORKSHOP

***119. Sardar Hukam Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any new types of electrical field instruments were manufactured during 1954 in the Geophysical Workshop; and